to or connected with the Rajasthan Desert Scheme?

THE DEPUTY MINISTER OP IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) The progress made on the work of the Rajasthan Canal till the end of July, 1959 is as follows:—

- 1. Earth work of Rajasthan Feeder—3,601 lakh eft.
- 2 Completion of earth-work— 884 lakh eft.
- Masonry structures—Two structures completed and 14 are in progress.
- Lining of Rajasthan Feeder—
 Tiles and bricks are under process
 of manufacture and the actual work
 of lining wiH start from October,
 1959.
- (b) and (c). The reply is in the negative.

CHANGE IN THE UNITED STATES AID PATTERN

126. SHRI V. K. DHAGE: Will the Minister of COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to state:

- (a) whether Government of the Un ted States of America have pro posed a change in the pattern of aid to India for community development from April, 1960; and
- (b) if so, what are the details there of?

THE DEPUTY MINISTER OF COM-MUNITY DEVELOPMENT AND CO-OPERATION (SHRI B. S. MURTHY): (a) No, Sir

(b) Does not arise.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF THE DAMODAR VALLEY CORPORATION FOR 1957-58 AND RELATED PAPERS

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI J. S. L. HATHI): Sir, I beg to lay on the Table, under sub-section (5) of sec-

tion 45 of the Damodar Valley Corporation Act, 1948, a copy of the Annual Report of the Damodar Valley .Corporation for the year 1957-58, together with the Audit Report on the accounts of the Corporation for the said year. [Placed In Library. *See* No. LT 1574/59.]

on the Table

THIRD ANNUAL REPORT OF THE ALL-INDIA INSTITUTE OF MEDICAL SCIENCES, NEW DELHI, FOR 1958-59

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): Sir, I beg to lay on the Table, under section 19 of the All-India Institute of Medical Sciences Act, 1956, a copy of the Third Annual Report of the All-India Institute of Medical Sciences, New Delhi, for the year, 1958-59. [Placed in Library. See No. LT-1587/59.]

THE DELHI DEVELOPMENT AUTHORITY (MAINTENANCE OF CURRENT ACCOUNT) RULES, 1959

SHRI D. P. KARMARKAR: Sir, I also beg to lay on the Table, under section 58 of the Delhi Development Act, 1957, a copy of the Ministry of Health Notification G.S.R. No. 944, dated the 5th August, 1959, publishing the Delhi Development Authority (Maintenance of Current Account) Rules, 1959. [Placed in Library. See No. LT-1588/59.]

ANNUAL REPORT OF THE NATIONAL CO-OPERATIVE DEVELOPMENT AND WARE-HOUSING BOARD FOR 1957-58, ANNUAL CONSOLIDATED STATEMENTS OF ACCOUNTS AND RELATED PAPERS.

THE MINISTER OF COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI S. K. DEY): Sir, I beg to lay on the Table, under sub-section (3) of section ¹5 of the Agricultural Produce (Development and Warehousing) Corporation Act, 1956, a copy of the Annual Report of the National Co-operative Development and Warehousing Board for the year 1957-58 and, under subsection (4) of section